

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029
Ph: 011-26189709 Fax: 011-20904365

Petition No.: 122/TT/2026

Date: 21.5.2026

To

Shri Zafrul Hasan,
General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Petition for determination of transmission tariff for 2024-29 tariff block for “2nd Circuit of Kishenpur – Dulhasti 400 kV D/C (Quad) Line (Kishtwar - Kishenpur Section) along with associated bay at Kishenpur end” under “Transmission system for evacuation of power from Pakaldul HEP in Chenab valley HEPs – LTA system” in Northern region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.6.2026:-

2024-29

- Provide CTUIL certificate in support of COD, as the COD claimed in the petition is a proposed COD.
- Provide IDC discharge statement in excel format.
- Submit detailed note showing calculation of delay of 171 days from SCOD to proposed COD.
- Submit Form 9-C in an excel format.
- Provide the activity wise time delay justification as per the format mentioned below:

Asset								
Time Frame		Original Schedule		Actual Schedule				Supporting Documents

	Activity wise details	Start	End	Days	Start	End	Days	Time Overrun days	Reason for Delay	
IA to SCOD										
SCOD to COD										
COD to Sharing of transmission charges										

2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

**Sd/
(Kamal Kishor)
Deputy Chief (Law)**